

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 54/2010

Date of Order: 02.11.2010

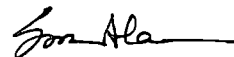
None present for the applicant.  
Mr. Govind Suthar, proxy counsel for  
Mr. Manoj Bhandari, counsel for respondents.

In spite of repeated calls, neither the applicant nor his lawyer appeared in the case. It appears that for the last few dates, no one is appearing on behalf of the applicant, which shows that the applicant has lost his interest in prosecuting this case.

Considering the above fact, this Original Application is dismissed in default.



[ Sudhir Kumar ]  
Administrative Member



[ Justice S.M.M. Alam ]  
Judicial Member

nlk



R/c  
Govind  
8/11/10

दिनांक 17/11/85 के अनुसार  
पेरी अप्रिज 12/11/86  
को धाम-1 पर भए ।

केन्द्रीय अधिकरण  
जोधपुर, जोधपुर